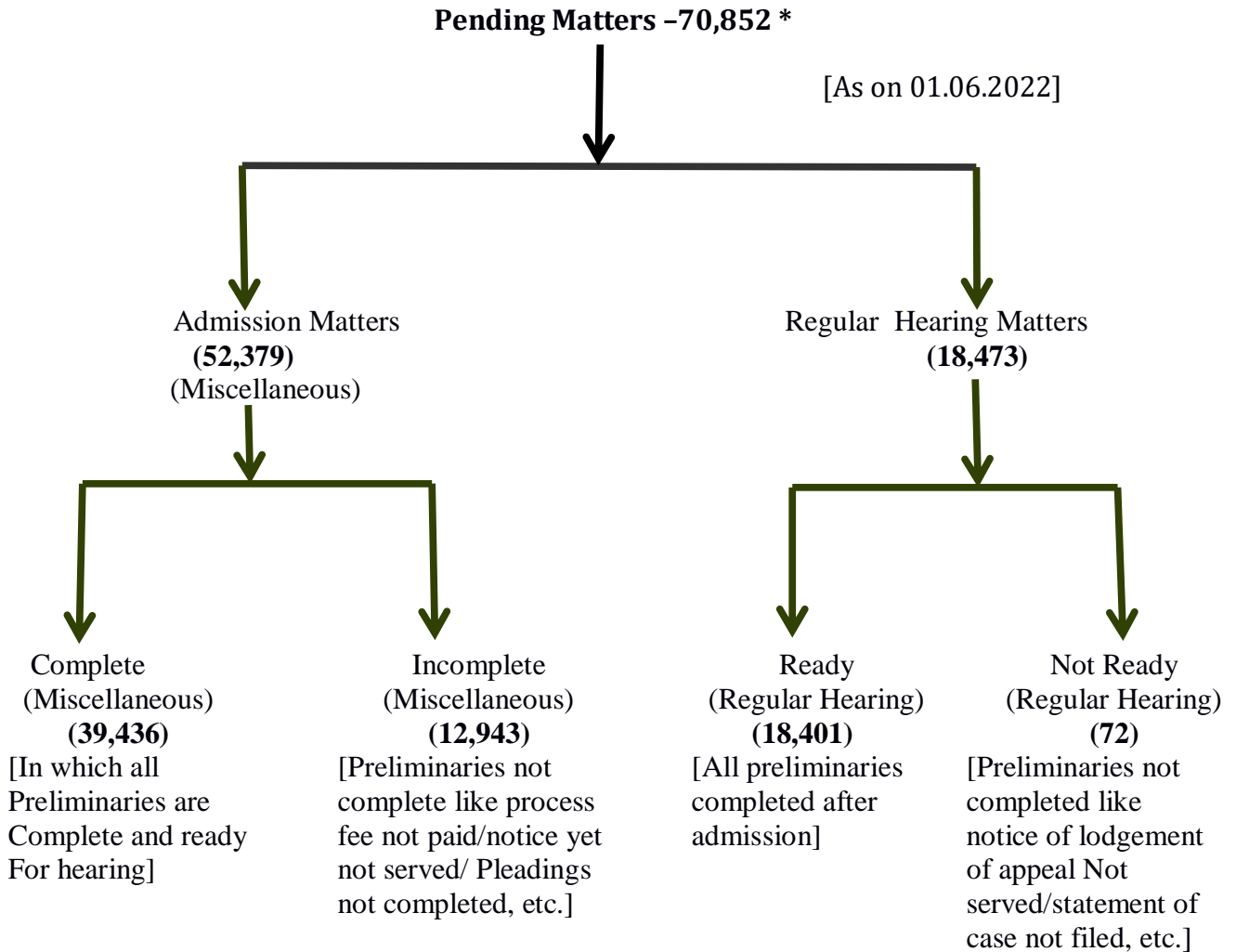


SUMMARY
TYPES OF MATTERS IN SUPREME COURT OF INDIA



* 18.37 % matters are Incomplete / Not Ready required preliminaries to be completed.

* Number of Constitution Bench matters : 496 (56 main matters + 440 connected matters)

	Total	Main	Connected
Five Judges Bench Matters	346	44	302
Seven Judges Bench Matters	15	7	8
Nine Judges Bench Matters	135	5	130
Total	496	56	440

* Out of 70,852 pending matters, 13,015 matters (12,943 incomplete Miscellaneous matters and 72 Not Ready Regular Hearing matters) are such matters which cannot be listed for 'hearing' before Hon'ble Court.